

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3724
ANSWERED ON:10.09.2007
INCREASE IN SALARY LIMIT FOR BONUS
Ravindran Shri Pannian

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received representations from Trade Unions to raise the salary limit for bonus; and
- (b) if so, the details thereof alongwith the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): Yes, Sir. The increase in eligibility limit and calculation ceiling under the Payment of Bonus Act, 1965 is under consideration of the Government.